

**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI**

ORIGINAL APPLICATION No.210/360/2020

Dated this Thursday, the 25th day of February, 2021

**CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
RAVINDER KAUR, MEMBER (J)**

**Proceeding conducted through video conferencing with
the consent of both counsels for the parties.**

Pramod Ramakrishna Aitwadekar, Associate Professor,
Aged : 54 years, O/o College of Military Engineering,
Dapodi, Pune 411 003. R/At: Flat No.76/02, Kalpataru Estates,
Phase-III, Pimple Garuv, Pune 411 061
(By Advocate Ms. Sujatha Krishnan) - Applicant

Versus

1. The Union of India, Through the Secretary, Ministry of Defence, Department of Defence, South Block, New Delhi 110 011.
2. Engineer-in-Chief Coord & Pers Directorate / EIA, Engineer-in-Chief's Branch, Integrated HQ of Ministry of Defence (Army), PIN 908 710 (C/o. 56 APO).
3. Commandant / Head of Office, College of Military Engineering, Pune, C/o 56 APO. - Respondents

(By Advocate Shri P.Khosla proxy counsel
for Shri R.R.Shetty)

ORAL ORDER

Per : Dr. Bhagwan Sahai, Member (A)

Present:

Advocate Ms. Sujatha Krishnan for the applicant.

Shri P.Khosla proxy counsel for Advocate Shri R.R.Shetty for the respondents.

2. Heard both of them. They submit that the respondents have already issued order dated 26.11.2020 settling the grievance of the applicant for grant of revised pay scales. A copy of this order has also been brought on record as Annex R-2 with the reply of the respondents submitted on 25.01.2021.
3. However, Ms. Sujatha Krishnan submits that although the decision had been taken by the respondents to grant revised pay scales to the applicant, payment as per the revised pay scales has not yet been made

to the applicant. Since the order of 26.11.2020 has been issued for settling the grievance of the applicant for grant of revised pay scales and only the release of payment to the applicant as per the revised pay scale remains to be made.

4. In view of this, the OA is disposed of with direction to the respondents to implement their order dated 26.11.2020 within two months from the date of receipt of certified copy of this order.

(Ravinder Kaur)
Member (Judicial)

(Dr. Bhagwan Sahai)
Member (Administrative)

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04/06/21